

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6576/2010

TATA TELESERVICES LTD.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH

C.A. No. 1268-1425/2012 (III-A)

C.A. No. 6415-6605/2013 (III-A)

C.A. No. 6608-6618/2013 (III-A)

C.A. No. 6396-6414/2013 (III-A)

C.A. No. 6606-6607/2013 (III-A)

C.A. No. 384-433/2013 (III-A)

C.A. No. 324-360/2013 (III-A)

C.A. No. 8375/2013 (III-A)

C.A. No. 8360-8374/2013 (III-A)

CONMT.PET. (C) No. 317/2009 In C.A. No. 6576/2010 (III-A)

SLP(C) No. 33863-33871/2012 (XI)

SLP(C) No. 33872-33896/2012 (XI)

C.A. No. 11066-11123/2011 (III-A)

C.A. No. 10927-11065/2011 (III-A)

C.A. No. 10909-10925/2011 (III-A)

C.A. No. 1482-1498/2012 (III-A)

Date : 12-04-2018 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTAFor Appellant(s) Mr. R.S. Suri, Sr. Adv.
Mr. Rohit K. Aggarwal, Adv.

Mr. Varun Khanna, Adv.
Mr. Avinash Kumar, AOR

Mr. E. C. Agrawala, AOR

M/S. Karanjawala & Co.

Ms. Ruby Singh Ahuja, Adv.
Mr. Chinmoy Pradip Sharma, Adv.
Mr. Vishal Gehrana, Adv.
Ms. Aakanksha Munjhal, Adv.
Mr. Arvind Chari, Adv.
Mrs. Manik Karanjawala, AOR

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Ashutosh Kumar Sharma, Adv.
Mr. Sanjay Kumar Tyagi, AOR

Mr. Ravi Prakash Mehrotra, AOR

Mr. Braj Kishore Mishra, AOR

Mr. Annam D. N. Rao, AOR

Mr. Vinay Garg, AOR

UPON hearing the counsel the Court made the following

O R D E R

On the request of learned counsel for the State of U.P., list the matters in August, 2018.

(MEENAKSHI KOHLI)
COURT MASTER

(SAROJ KUMARI GAUR)
COURT MASTER